NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No.223/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06-04-2017.

NAME OF THE PARTIES: M/s. OLEANDER INVESTMENTS PVT.LTD.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

COMMON ORDER

TCSP 218/230-232/NCLT/MB/MAH/2017 TCSP 219/230-232/NCLT/MB/MAH/2017 TCSP 220/230-232/NCLT/MB/MAH/2017 TCSP 221/230-232/NCLT/MB/MAH/2017 TCSP 222/230-232/NCLT/MB/MAH/2017 TCSP 223/230-232/NCLT/MB/MAH/2017

At request of the petitioner counsel, list this matter on 19-04-2017.

Sd/-

V. NALLASENAPATHY

Member (Judicial)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Technical)